



Interconnection TRAI <interconnection.trai@gmail.com>

Comments on IUC and TRAI

1 message

Jagdeep Singh Dosanjh <singh.jagdeep009@gmail.com>

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2nd November, 2019

To

The Chairman,
Telecom Regulatory Authority of India,
Mahanagar Doorsanchar Bhawan Next to Zakir
Hussain College, Jawaharlal Nehru Marg (Old [Minto Road](#)) New Delhi: 110 002

Sub: Comments on IUC and TRAI

Dear Sir,

The Telecom Regulatory Authority of India (TRAI) floated a consultation paper to review interconnect usage charges (IUC) on September 18. It wants to review the date of applicability for the Bill & Keep (BAK) regime for wireless to wireless terminating calls. BAK is supposed to start January 1, 2020, as per current regulations.

It is a bit difficult to understand why TRAI has started having qualms about its own well-thought IUC regulations of 2017 when there is no trigger or compelling reason. Those regulations were issued after an exhaustive, extensive consultation with all possible stakeholders and comprehensive consideration of all factors.

We, demand that the TRAI should continue with its 2017 notifications and go with introduction of new regime BAK (Bill and Keep) regime and transfer fruits to the consumer. The fruits of advent of new technologies in the telecom sector should be transferred to the consumers at the earliest possible.

Regards

Yours sincerely

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Cc

1. Shri Ravi Shankar Prasad, Hon'ble Minister, Ministry of Communications & IT, Department of Telecommunications, 20, Sanchar Bhawan, [Ashoka Road, New Delhi-110001](#)
2. Shri (Dr) P K Mishra, Principal Secretary to the Prime Minister, Government of [India, South Block, \(Rajpath\), Raisina Hills, New Delhi-110011](#)